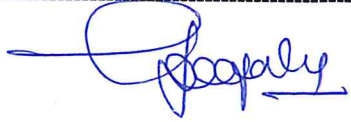


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.96/ BB/2017	-	Admission	Rule-6 of IBC	Novum Structures India Pvt. Ltd. Vs Adarsh Realty and Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	THIRUPAL GORICE PCS 94483 84064	For Applicant	

The matter is listed today for admission. PCS for petitioner is present. He reported that he would inform the name of the IRP during the enquiry. At the first instance, the Tribunal feels that notice to be issued to the Corporate debtor.

Issue notice to the respondent Corporate debtor. Registry to prepare notice. PCS to collect the notice and serve on the respondent.

List it on 18.10.2017.


MEMBER (J)


MEMBER (T)